

(7)

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Original Application No: 9/89

~~Transfer Application No:~~

DATE OF DECISION 25.1.1994

Shri V.S.Patil ----- Petitioner

Shri G.D.Samant ----- Advocate for the Petitioners

Versus

Union of India & Ors. ----- Respondent

Shri V.G.Rege ----- Advocate for the Respondent(s)

CORAM:

The Hon'ble Shri Justice M.S.Deshpande, Vice Chairman

The Hon'ble Shri N.K.Verma, Member (A)

1. ~~Whether Reporters of local papers may be allowed to see the Judgement ?~~
2. To be referred to the Reporter or not ? *no*
3. ~~Whether their Lordships wish to see the fair copy of the Judgement ?~~
4. Whether it needs to be circulated to other Benches of the Tribunal ? *no*

(N.K.VERMA)
MEMBER (A)

[Signature]
(M.S.DESHPANDE)
VICE CHAIRMAN

NS/

(8)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, BOMBAY

QA.NO. 9/89

Shri Vasudeo Shankar Patil ... Applicant

V/S.

Union of India & Ors. ... Respondents

CORAM: Hon'ble Vice Chairman Shri Justice M.S.Deshpande
Hon'ble Member (A) Shri N.K.Verma

Appearance

Shri G.D.Samant
Advocate
for the Applicant

Shri V.G.Rege
Advocate
for the Respondents


ORAL JUDGEMENT

Dated: 25.1.1994

(PER: M.S.Deshpande, Vice Chairman)

After we heard the learned counsel for the parties, it became apparent that the main grievance of the applicant was that the medically decategorised staff was put in the present department and that this should not be done in future. Shri Samant states that after the petition was filed, the medically decategorised staff has been distributed in some other departments also. Shri Rege for the respondents states that the distribution has to take place in accordance with the availability of equivalent posts in the department. Shri Rege states that most of the medically decategorised staff has now retired. This also is an element that has to be taken into consideration. Since the main grievance of the applicant is met, we see no merit in the application; it is disposed of.

(N.K.VERMA)
MEMBER (A)


(M.S.DESHPANDE)
VICE CHAIRMAN